TATA

POST OFFER ADVERTISEMENT
for the attention of the Equity Shareholders of
THE TINPLATE COMPANY OF INDIA LIMITED

Registered office at 4, Bankshall Street, Kolkata 700 001, West Bengal, India Tel: +91 33 2243 5401, Fax: +91 33 2230 4170

Voluntary open offer to acquire 14,653,470 equity shares from shareholders of The Tinplate Company of India Limited by Tata Steel Limited

This Post Offer Advertisement is being issued by ICICI Securities Limited **("Manager to the Offer")** on behalf of Tata Steel Limited **("Acquirer")**, in connection with the voluntary open offer to acquire 14,653,470 equity shares of The Tinplate Company of India Limited **("Target")** having a face value of ₹10 each **("Equity Shares")**, representing 14% of the Equity Share Capital of the Target **("Offer")** in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended **("SEBI (SAST) Regulations")**. The detailed public statement **("DPS")** with respect to the Offer was published on June 22, 2012 in the following newspapers:

Newspaper	Language	Editions	Date of Publication
Financial Express	English	All	June 22, 2012
Indian Express	English	All	June 22, 2012
Jansatta	Hindi	All	June 22, 2012
Loksatta	Marathi	All	June 22, 2012
Sakalbela	Bengali	All	June 22, 2012

1. Target Company : The Tinplate Company of India Limited
2. Acquirer(s) & PAC : Tata Steel Limited
   There are no persons acting in concert in relation to the Offer within the meaning of Regulation 2(1)(q) of the SEBI (SAST) Regulations.
3. Manager to the Offer : ICICI Securities Limited
4. Registrar to the Offer : TSR Darashaw Limited
5. Offer Details :
   a. Date of Opening of the Tendering Period : Tuesday, August 7, 2012
   b. Date of Closure of the Tendering Period : Wednesday, August 22, 2012
6. Date of Payment of Consideration : Monday, September 3, 2012
7. Details of Acquisition:

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price (₹)	60		60	
7.2	Aggregate number of Equity Shares tendered*	Not Applicable		16,478,854	
7.3	Aggregate number of Equity Shares accepted	14,653,470		14,653,470	
7.4	Size of the Offer (₹)(Number of Equity Shares multiplied by Offer Price per Equity Share)	87,92,08,200		87,92,08,200	
7.5	Shareholding of the Acquirer before Agreements / Public Announcement (No. & %)	62,219,222 59.44%		62,219,222 59.44%	
7.6	Equity Shares acquired by way of Agreements	Not Applicable		Not Applicable	
7.7	Equity Shares acquired by way of Offer • Number • % of equity share capital	• 14,653,470 • 14%		• 14,653,470** • 14%	
7.8	Equity Shares acquired after Detailed Public Statement	None other than as acquired by way of Offer (stated in point 7.7 above)		None other than as acquired by way of Offer (stated in point 7.7 above)	
7.9	Post Offer shareholding of Acquirer • Number • % of equity share capital	• 76,872,692 • 73.44%		• 76,872,692** • 73.44%	
7.10	Pre & Post Offer shareholding of the Public • Number • % of equity share capital	Pre Offer • 40,863,468 • 39.04%	Post Offer • 26,209,998 • 25.04%	Pre Offer • 40,863,468 • 39.04%	Post Offer • 26,209,998 • 25.04%

* Equity Shares validly tendered.

** 14,653,470 Equity Shares accepted pursuant to the Offer are presently held in trust by the Registrar to the Offer and are in the process of being transferred in favour of the Acquirer.

8. The Acquirer along with its Directors, severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited, National Stock Exchange of India Limited and at the registered office of the Target.
10. Capitalized terms used in this advertisement, but not defined, shall have the same meaning assigned to them in the Public Announcement dated June 15, 2012, DPS dated June 22, 2012 and the Letter of Offer dated July 25, 2012.

Issued by Manager to the Offer

ICICI Securities

ICICI Securities Limited
ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai 400 020, India. Tel: +91 22 2288 2460, Fax: +91 22 2282 6580
Contact Person: Mr. Manvendra Tiwari / Mr. Sumit Agarwal. E-mail: tcil.openoffer@icicisecurities.com, Website: www.icicisecurities.com
SEBI Registration Number: INM000011179

On behalf of
The Acquirer, **Tata Steel Limited**

Place: Mumbai
Date: September 5, 2012